

**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A.No.1599/2004

Thursday, this the 3rd day of February 2005

Hon'ble Shri D.R. Tiwari, Member (A)

Zile Singh
Son of late Shri Pratap
C-1, Central Jail Tihar,
New Delhi-64

..Applicant

(By Advocate: Shri Y.S. Chauhan)

Versus

1. Govt. of NCT through
Lt. Governor Delhi
Raj Niwas, Delhi
2. Principal Secretary Home (Jail)
Players' Building
Indira Gandhi Indoor Stadium
IP Estate, New Delhi
3. Director General
Prison Head Quarter
Near Lajwanti Garden
Central Jail Tihar,
New Delhi-64

...Respondents

(By Advocate: Shri Vijay Pandita)

O R D E R (ORAL)

Counsel for the applicant submitted that he would like to withdraw the instant OA. Dismissed as withdrawn with liberty to agitate his grievances in appropriate manner.

D.Tiwari
(D.R. Tiwari)
Member (A)

/sunil/